

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Civil Appeal No(s). 18767/2017

M/S MEKASTER TELEMATICS LTD. THROUGH ITS MANAGING
DIRECTOR Appellant(s)

VERSUS

M.D., PRADESHIYA INDUSTRIAL AND INVESTMENT CORPORATION OF U.P.. &
ORS. Respondent(s)

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Date : 08-02-2019 This appeal was called on for hearing today.

For Appellant(s)

Mr Muneesh Malhotra, Adv.
Ms Suresh Kumari, Adv.
Ms Shubhangi Rathore, Adv.
Mr. Rajesh Srivastava, AOR

For Respondent(s)

Mr. Ravindra Kumar, AOR
Mr Abhay Prakash Sahay, Adv.
Mr Jamnesh Kumar, Adv.
Mr. Himanshu Shekhar, AOR
Mr. Anuvrat Sharma, AOR
Mrs Pankhuri Shrivastav, Adv.
Ms Hetvi Mota, Adv.
Mr. Rupesh Kumar, AOR
Mr. Vishwa Pal Singh, AOR
Mr Upendra Mishra, Adv.
Mr Tanmay Agrawal, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos. 1 to 6 are duly represented.

Process as per order dt.25.4.2018.

ANIL LAXMAN PANSARE
Registrar